

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14.

IA 4961(MB)2023 IN  
C.P. (IB)/758(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Saite Power Source (Hk) Co. Ltd.

Vs

Global Powersource (India) Pvt. Ltd.

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Amit Tungare, Ld. Counsel for the Respondent/RP present.
2. **IA-4961(MB)2023**: This is an Application filed for taking on records the updated list of creditors and reconstituted COC. The same is taken on record. Accordingly, IA-4961(MB)2023 is **allowed and disposed of**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**